

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

COCP No.06/Chd/Hry/2018

IN

CP No.50/Chd/Hry/2018

In the matter of:

Mr.Arun Kumar Goenka & Ors.Petitioners.

Versus

Polo Hotels Ltd. & Ors.Respondents.

Present: Mr.P.D.Sharma and Mr.G.S.Sarin, Practising Company Secretaries for the petitioners.
Mr.Arun Goenka petitioner in person.

Contempt petition has been listed in the supplementary list. Memo of parties has not been filed in this case. Let the same be filed before the date fixed.

List the matter on 06.09.2018, when the main petition is fixed.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 31, 2018.
Ashwani